


**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 102/9/HDB/2018
NAME OF THE COMPANY	Rajvir Industries Ltd
NAME OF THE PETITIONER(S)	Krishna Bio Tech
NAME OF THE RESPONDENT(S)	Rajvir Industries Ltd
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
RISHABH GUPTA	Adv.	adv.rishabhgupta@gmail.com 9300764668	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajagopalan	Advocate	raj@rajagopalan.com 970427200	

**ORDER**

Learned counsel Mr. Rishabh Gupta present for Petitioner and  
Learned counsel Mr. S. Rajagopalan present for Respondent.

Heard arguments of both sides' counsels.

Both sides' counsels shall file their written arguments within  
one week.

List the matter on 02.08.2018.

  
MEMBER JUDICIAL